

1972 relating to the Income Tax officers has held that permanent vacancies can so arise in temporary posts;

(b) whether Government have considered the implications of this finding on its existing rules, regulations and instructions relating to the various services; and

(c) if so, what steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (c). The judgment in question is in connection with the appeals relating to the seniority list of Income-tax officers as prepared by the Central Board of Direct Taxes in pursuance of the orders of the Supreme Court in Civil Appeal No. 1038 of 1965 and Writ Petition No. 5 of 1966. The judgment has been published in the All-India Reporter only in its issue for the current month i.e. December, 1972. The judgement is being examined if it has any implications on any rules, regulations etc. relating to any service other than the Income-tax Service to which it relates.

भारत लिमिटेड द्वारा पुर्जों तथा डिजायनों का आयात

5245. श्री हुकम चन्द कश्यप :  
श्री जयकाश राव जोशी :

क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि भारत लिमिटेड द्वारा पुर्जों और डिजायनों के आयात पर कितनी विदेशी मुद्रा खर्च की गई ?

औद्योगिक विकास मन्त्रालय में उपमन्त्री  
(श्री सिद्धेश्वर प्रसाद) :

सरकारने मे० भारत प्रा० लिमिटेड को उपकरण तथा डिजायनों के आयात के लिए कोई विदेशी मुद्रा आवंटित नहीं की है।

Resolving of Mulki Rules issue

5246. SHRI BANAMALI PATNAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Mulki Rules issue has been resolved amicably;

(b) if so, with what results; and

(c) the loss to life and property as a result of the agitation in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Attention is invited to the statement made by the Prime Minister in the House on November 27, 1972.

(c) Details of information are being collected from the State Government.

Improvement in Industrial Output

5247. SHRI BANAMALI PATNAIK: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether industrial output has shown some improvement during the current year;

(b) if so, the salient features thereof; and

(c) the steps envisaged to keep it up?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) The official CSO index of industrial production for the first seven months of 1972 (January—July) registered an increase of 6.8 per cent as against a rise of 1.9 per cent recorded during the corresponding period of 1971.

(b) The comparative resurgence in industrial production can be attributed to the revival in several major industrial groups and sub-groups such as the manufacture of textiles, paper products, rubber products, chemicals